

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LANCO INFRATECH LIMITED Date of Commencement of Liquidation: 27-08-2018; List of Stakeholders as on Date: 02-05-2026; Name of IP: ANURADHA BISANI; Process Number: 1; Last 5 digit of registration number: 13022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				2399413844.78				NA
3	Secured financial creditors	24	143931634481	24	143927100740	0	0	0	Annexure 3
4	Unsecured financial creditors	29	406368691037	29	399424736252	0	6943954785	0	Annexure 4
5	Operational creditors (Workmen)	56	6107454	56	5833139	0	274316	0	Annexure 5
6	Operational creditors (Employees)	1128	456795659	1128	368397366	0	88398297	0	Annexure 6
7	Operational creditors (Government Dues)	26	13660569049	26	11500743874	0	2159825175	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	602	173456946950	602	65951069921	0	107505877029	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1865	737880744630	1865	623577295136.78	0	116698329602		